

No.J-11015/3/2016-Judl  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

Shastri Bhavan, New Delhi  
Dated 30<sup>th</sup> July 2020

ORDER

The President is pleased to extend, until further orders, the term of the panel of Standing Government Counsel/Additional Standing Government Counsel for various District & Subordinate Courts in Bihar engaged, vide this Department's order of even number dated 12<sup>th</sup> July 2017.

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

Copy to:-

1. PS to ML&J/PPS to Law Secretary/PPS to Legislative Secretary/PPS to Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Dr. Krishna Nandan Singh, Addl. SGI, Patna High Court, 7, Pataliputra Colony, Patna-800013 (Bihar).
3. The Registrar, High Court of Patna, Bihar.
4. Sh. Rajesh Kumar Verma, Asstt. SGI, Patna High Court, Sahay Sadan, Rani Ghat (Sumati-Path) Patna-800006 (Bihar) (Bihar).
5. All the Counsel figuring in this Department's order of even number dated 12<sup>th</sup> July 2017.
6. To be uploaded on website of this Department.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. SRINIVAS)  
Section Officer